

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

**CP No. 24(ND)2013**

**IN THE MATTER OF:**

**M/s Jhankar Benquets Pvt. Ltd. .... APPLICANT / PETITIONER**  
**Vs**  
**M/s Vista Hospitality Ltd. & Ors. .... RESPONDENT**

**SECTION:**

**Under Section 397/398 of the Companies Act**

**Order delivered on 10.08.2017**

**Coram:**

**CHIEF JUSTICE M. M. KUMAR**  
**Hon'ble President**

**DEEPA KRISHAN**  
**Hon'ble Member (Technical)**

**For the APPLICANT / PETITIONER :-**

**For the RESPONDENT :-** Mr. Virender Ganda, Sr. Adv.  
Mr. Rakesh Kumar, Mr. P.K.  
Sachdeva, Mr. Arun Bagat, Advocates

**ORDER**

On account of paucity of time, the matter could not be taken up and accordingly adjourned for arguments on 11.10.2017.

Sd-

**(CHIEF JUSTICE M. M. KUMAR)**  
**PRESIDENT**

Sd-

**(DEEPA KRISHAN)**  
**MEMBER (TECHNICAL)**